



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 25.02.2026

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 17.02.2026 & 18.02.2026 respectively, were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1565 of 2025 Part Heard	Progfin Pvt. Ltd. Vs. Ganesh Benzoplast Ltd.	17.02.2026	20.03.2026
2.	Comp. App. (AT) (Ins) No. 911 of 2024 (With Defects) Part Heard	E.R Textiles Ltd. Vs. Annapoorani Textiles Pvt. Ltd.	17.02.2026	25.03.2026
3.	Comp. App. (AT) (Ins) No. 556 of 2025 Part Heard	Canara Bank Vs. Bhavesh Mansukhbai Rathod, Interim Resolution Professional & Ors. With	18.02.2026	02.04.2026
4.	Comp. App. (AT) (Ins) No. 588 of 2025 Part Heard	Authum Investment & Infrastructure Ltd. Vs. Canara Bank & Ors.	18.02.2026	02.04.2026

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)